

## POST OFFICES IN ORISSA

417. SHRI ANADI CHARAN DAS :  
Will the Minister of COMMUNICATIONS  
be pleased to state :

(a) the details of the Post and Telegraph  
Offices in Orissa at present, district-wise;

(m) whether the number of existing post  
and telegraph offices is not in commen-  
surate with the requirement of the popula-  
tion;

(c) if so, the steps taken by the Govern-  
ment during the last two years to increase  
the number of such offices; and

(d) the number of new post offices and  
sub-post offices proposed to be opened  
during 1993-94, district-wise ?

THE MINISTER OF STATE OF THE  
MINISTRY OF COMMUNICATIONS  
(SHRI SUKH RAM) : (a) to (d)  
The information is being collected and  
will be laid on the table of the House.

[*Translation*].

## ROAD ACCIDENTS, DELHI

418. SHRI LAL BABU RAI :

DR. AMRITLAL KALIDAS  
PATEL :

SHRI ATAL BIHARI VAJ-  
PAYEE :

SHRI JANARDAN MISRA :

Will the Minister of SURFACE TRANS-  
PORT be pleased to state :

(a) the number of accidents caused by  
Red Line buses and other STA buses in  
Delhi up to October 30, 1993 and the  
reasons therefor;

(b) the number of persons killed in  
these accidents; and

(c) the steps taken to check the acci-  
dents caused by the red line buses ?

THE MINISTER OF STATE OF THE  
MINISTRY OF SURFACE TRANSPORT  
(SHRI JAGDISH TYTLER) : (a) and  
(b) Government of National Territory  
of Delhi (Transport Department) have  
informed that 101 persons have been killed  
2559 LSS/94—9

in 568 accidents caused by Red Line buses  
due to rash and negligent driving upto  
30th October, 1993.

(c) The steps taken by State Transport  
Authority, Delhi as well as Delhi Police  
to check the accidents caused by Red  
Line buses are given in the Statement  
attached.

## STATEMENT

*Steps taken to reduce accidents in Delhi*

The following steps have been taken by  
STA, Delhi and Delhi Police to reduce  
the accidents.

1. Refresher Courses for the drivers of  
the public service buses were started in  
November, 1992. The drivers of the buses  
were subjected to proficiency test 1080  
drivers have been given refresher courses/  
passed proficiency test at Govt. Motor  
Driving Training School of Transport  
Department till August, 1993.

2. The Transport Department, Delhi has  
set up a complaint cell and 82 permits  
of Red Line buses were suspended/  
cancelled between the period April, 1993 to  
November, 1993 which involved in road  
accidents. In addition, 17 permits of Red  
Line buses were suspended/  
cancelled on account of complaints for not following  
the time schedule and route violation in-  
cluding misbehaviour. In addition to dis-  
cipline the drivers, Delhi Traffic Police  
prosecuted 65972 Red Line bus drivers  
for various offences from 1-1-1993 to  
30-10-1993. 22,000 prosecutions were  
made by the Transport Department upto  
August, 1993 against Red Line buses.  
2982 cases of over-speeding of Red Line  
buses were impounded during 1-10-92 to  
31-8-1993.

3. Measures have also been taken by  
Transport Department to ensure strict  
compliance of provisions of Motor Vehicle  
Act with regard to issue of driving licen-  
ces as well as fitness of the vehicles.

4. The Delhi Police have also taken  
following steps to check the accidents.

(i) Strict and rigid enforcement to  
traffic rules and regulations.